

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 320
406(ND)2017

IN THE MATTER OF:

Ms. Nina Benjamin

.....APPLICANT/PETITIONER

Vs

Inphynyt Accumulators Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 241(1)

Order delivered on 29.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Raj Kamal, Mr. Anurag Chandra, Mr/Ms. Stuti
Advocates.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Learned Counsel appearing for the Petitioner undertakes to upload all the pleadings including application, reply, rejoinder etc. within three weeks. He also undertakes to file a copy of the Master Data of the Company within two weeks.

List the matter on **15.07.2024**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)